

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI M.T.ASIM  
CRIMINAL CAUSE LIST OF DATE 11.06.2020.  
C.R.NO.48**

<b>Sr.No.</b>	<b>CBI Spl. Case No.</b>	<b>Name of parties</b>	<b>Stage</b>	<b>Name of Advocate</b>	<b>Next Date</b>
1	28/96	CBI ACB Mumbai V/s Bhalchandra S.Koli and 2 Ors.	High Court Stayed	Adv. Gupte	